

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Civil Contempt Petition No.200/00023/2019
(in O.A. No.1244/2018)

Jabalpur, this Friday, the 09th day of August, 2019

HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

Umkar Jhariya S/o Shri Nemi Chand Jhariya Aged about 34 years, by Occupation Service Trackman Maintender-3 Unit No.7 (Amdara) SSC Office Maihar District Satna (M.P.) R/o Village Khairwa Shani Post Amdara (PIN code 485001) M.N. 8878247025
-Petitioner

(By Advocate-**NONE**)

V e r s u s

1. Vijay Vargiya General Manager, West Central Railway W.C.R.Jabalpur District Jabalpur PIN Code 110003
2. Dharmendra Vike Divisional Railway Manager (Personnel Branch/karmic Shakha) West Central Railway Jabalpur (M.P.) PIN Code 482001
3. R.K. Tiwari Varishtha Khand Abhiyanta West Central Railway, Maihar (PIN Code 485771) Tehsil Maihar District Satna (M.P.) (PIN Code 485001) **- Respondents**

(By Advocate-**Shri N.S.Ruprah**)

O R D E R (Oral)
By Navin Tandon, AM:-

This Contempt Petition was filed for non compliance of the order dated 03.01.2019 of this Tribunal, wherein the following was ordered:

“Respondents are also directed not to declare the result of the written test without the permission of this Court.”

2. It has been brought to the notice of the Tribunal that the respondents have declared the result in which the applicant has failed.
3. Learned counsel for respondent No.2 have filed short reply in which he offers un-conditional apology and submits that due to some clerical mistake in the office the result was declared, in which the applicant was failed in the examination.
4. Since it is a bonafide mistake and it is not the dis-obedience of the order of this Tribunal, Contempt Petition is closed.
5. Notices issued to the respondents are hereby discharged.

(Ramesh Singh Thakur)
Judicial Member

(Navin Tandon)
Administrative Member

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